

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3841

ANSWERED ON:19.12.2006

SCHEME FOR CHECKING CRIMES IN CITIES

Patle Shri Shishupal Natthu;Shiwankar Shri Maha Deo Rao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the Union Government has increased the amount for the implementation of the Scheme for checking crimes and thefts in major cities of the country as reported in the Rashtriya Sahara dated December 2, 2006;
- (b) If so, whether the crimes in all the major cities are proposed to be checked through the satellite and the sensitive cities have been identified for the purpose;
- (c) The total amount being spent on the said scheme and the time by which the satellite for the purpose is likely to be launched;
- (d) The total amount spent so far on the internal security like checking crimes and thefts ;
- (e) Whether the scheme has proved a success following the expenditure on the modernisation; and
- (f) If so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)to(f) :Under the Central Scheme for Modernization of State Police Forces

(MPF Scheme), the Government has given focus from the year 2005-06 to upgrading the standards of metropolitan policing in Ahmedabad, Bangalore, Chennai, Hyderabad, Mumbai and Kolkata and to meeting the special needs of these mega cities in terms of security, surveillance and crime investigation, traffic management and critical infrastructure such as modern control rooms, digital radio trunking, communication system, PCR van network, etc. Assistance for these cities are released to the respective State Governments as per the terms of the MPF scheme. During 2005-06, Central grants of Rs. 22 crore has been released for mega city policing. Rs. 86 crore has been allocated for mega city policing under the MPF scheme, 2006-07, out of which Rs. 46.47 crore of Central assistance has already been released.